

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.07.2024 AT 10:30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/1541/2024 in Company Petition IB/120/123/2023 |
| NAME OF THE COMPANY | |
| NAME OF THE PETITIONER(S) | State Bank of India |
| NAME OF THE RESPONDENT(S) | Sri Ankith B Parikh |
| UNDER SECTION | 123 of IBC |

ORDER

IA(IBC)/1541/2024

Present: Mr. Krishna Mohan Gollamudi, Resolution Professional.

This is an application filed by the Resolution Professional to take on record the progress report. Progress report is taken on record. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)